



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2016-17/179

DCM (Plg) No. 1679/10.27.00/2016-17

December 12, 2016

The Chairman / Managing Director/ Chief Executive Officer,
Public Sector Banks/ Private Sector Banks / Foreign Banks/ Regional Rural
Banks / Urban Cooperative Banks/ State Cooperative Banks

Dear Sir,

Detection of counterfeit notes in Specified Bank Notes (SBNs) - Reporting

Please refer our [circulars DCM \(Plg\) No.1264/10.27.00/2016-17](#) and [DCM \(Plg\) No.1291/10.27.00/2016-17](#) dated November 11, 2016 and November 16, 2016, respectively, advising banks to report detection of counterfeit notes from the SBNs received by them, on a daily basis.

2. In continuation to the above, the bank are advised to send branch-wise report on detection of counterfeit notes as under:

Reporting Period	Report to be submitted by
November 10 to December 09, 2016	December 16, 2016
December 10 to December 16, 2016	December 23, 2016
December 17 to December 30, 2016	January 06, 2017

The reports may be [mailed](#) as per the format [enclosed](#).

3. Further, counterfeit notes detected in the SBNs received in exchange and deposits should be kept branch-wise, in a secured and segregated manner, so that further analysis, as necessary, can be conducted at a later stage.

4. Please acknowledge receipt.

Yours faithfully,

(P Vijaya Kumar)
Chief General Manager
Encl: As above